

National Company Law Tribunal

Allahabad Bench

CP NO. 2/ND/2007

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2017

NAME OF THE COMPANY: *M/s Sudarshan Doors Pvt Ltd & ors*

SECTION OF THE COMPANIES ACT: U/S *397/398 of the companies Act of 1956*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	<i>ANIL KUMAR</i>	<i>PCS</i>	<i>Proxy for</i>	
2.	<i>SAURABH SRIVASTAVA</i>		<i>Adesh Tandon</i> <i>(Respondent's</i> <i>Counsel)</i>	<i>[Signature]</i>

Adv
Petitioner

CP NO.2/ND/2007

Sh. Saurabh Srivastava, Advocate for the petitioner. Sh. Anil Kumar, proxy for Sh. Adesh Tandon, Advocate for the respondent.

The petitioner files present CA No.150/2017 for restoration of the case which came to be dismissed by order dated 01.08.2017 passed in this matter. A copy of this application be provided to the respondent counsel. He seeks time to file reply to the such application. Hence, the time is granted.

Hence, the matter is adjourned to 11th September, 2017.

Dated 30.08.2017

[Signature]
Hon'ble Shri H.P. Chaturvedi, Member (J)

Typed by:
Kavya Prakash